THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI SANTOSH KUMAR GANGWAR) : (a) As on 1.10.1998, 1078 retail outlet dealerships were in operation in Gujarat.

(b) to (d) 1395 retail outlet dealerships, LPG distributorships and SKO/LDO dealerships are pending for selection in the Western Region comprising of Gujarat, Daman and Diu, Dadra Nagar Haveli, Maharashtra, Goa and Madhya Pradesh. Oil Companies have already advertised most of these locations, and the remaining are also to be advertised in a phased manner. Four Dealer Selection Boards for Madhya Pradesh and one for Gujarat have already been constituted for making selection of dealers and distributors. It generally takes about 1-2 years for commissioning of the dealerships/distributorships from the date of advertisement.

### Running of Fun and Food Village Without Licence

2567.    SHRI JANG BAHADUR SINGH PATEL : Will the Minister of HOME AFFAIRS be pleased to state :

(a)    whether the Fun and Food Village is being run in Kapashera, Delhi without getting any licence from the licencing authority;

(b)    if so, the action taken by the Government in this matter;

(c)    the details of such other institutions that are being run in Delhi without licences?

THE MINISTER OF HOME AFFAIRS (SHRI L.K. ADVANI) : (a) No, Sir.

(b)    Does not arise.

(c)    There is no similar institution operating without licence in the National Capital Terrority of Delhi.

*[Translation]*

### Amendment in Trade Union Act

2568.    SHRI THAWAR CHAND GELHOT : Will the Minister of LABOUR be pleased to state:

(a)    whether the Government propose to amend the Trade Union Act in order to accord recognition to only those Trade Unions which are elected by secret ballot; and

(b)    if so, the time by which it is likely to be implemented?

THE MINISTER OF LABOUR (DR. SATYANARAYAN JATIYA) : (a) and (b) Amendments to the Trade Unions Act are made from time to time keeping in view their requirement of social partners. At present the code of Discipline in industry requires managements to recognise unions in accordance with the criteria for recognition of unions evolved at the 16th Session of the Indian Labour Conference in 1958.

*[English]*

### Appointment of Non-Muslim in Wakf

2569.    ER. SHANKAR PANNU : Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

(a)    whether a non-Muslim has been appointed as administrator of Wakf Board in contravention of rules; and

(b)    if so, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT (SHRIMATI MANEKA GANDHI) : (a) and (b)  It is a fact that a non-Muslim has been appointed as administrator of the Punjab Wakf Board. Since the Wakf Act, 1995 provides that during the supersession of a Wakf Board, the powers and duties of the Board are to be exercised by a person (designated by the Government as Administrator) without specifying that he should be a Muslim, the appointment of a non-Muslim as Administrator of the Board is not in contravention of the Act or Rules framed thereunder. However this appointment was only a stop-gap arrangement and a decision has already been taken to appoint a Muslim as the Administrator of the Punjab Wakf Board.

### Seats in TB Health Visitor Training in TB Centre

2570.    SHRI ASHOK PRADHAN : Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a)    the total number of seats available for TB Health Visitor Training in TB Centre during each of the last three years and current academic year;

(b)    whether Government have any proposal to increase the seats;

(c)    if so, the details thereof alongwith the criteria laid down in this regard;

(d)    the total number of scheduled castes/scheduled tribes and other backward castes candidates admitted in the course during each of the last three years;

(e)    whether there is any fixed number of seats for candidates from Uttar Pradesh; and

(f)    if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI DALIT EZHILMALAI) : (a) The total number of seats available for